

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 10th March, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant
2.	Original Application No. 146/2017	Faridabad Action Group Vs. Ministry of Environment & Forest & Climate Change & Ors.	Mr. Piyush Singh, Adv. for Applicant
3.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 117/2017	Panchu Vs. State of U.P. & Ors.	Mr. Bikash Kumar Sinha, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Mishra & Mr. Daleep Dhayani, Advs. for UPPCB
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 669/2016 (M.A. No. 240/2017 & M.A. No. 228/2017)	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand
6.	Original Application No. 670/2016	Conservation Action Trust & Anr. Vs. Ministry of Coal & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Nikhil Nayyar, Adv. for R-6 & 7 Mr. R. Rakesh Sharma, Adv. for R-9 Mr. A. K. Panda, Adv. for R-11 Mr. Jayesh Gaurav, Adv. for R-12 Mr. Anip Sachthey & Ms. Anjali Chaudhary, Advs. for R-13 to 15, 17 to 20 M. R. Singh, Adv. for R-16 Mr. Abhishek Gautam, Adv. for R-18 Ms. Yogmaya Agnihotri, Adv. for CECB
7.	Original Application No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4, 5 & 7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Ms. Puja Kalra, Adv. for SDMC Mr. Mukul Singh, Adv. for MoEF

8.	Execution Application No. 05/2017 IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1 to 7
FOR HEARING			
9.	Original Application No. 58/2016 (M.A. No. 102/2016 & M.A. No. 280/2017)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv. for Applicant in M.A. No. 280/2017
10.	Original Application No. 217/2016	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv. for Delhi University
11.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF
13.	Original Application No. 501/2016 (M.A. No. 1207/2016 & M.A. No. 277/2017)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh & Mr. A. Sachthey, Adv. for R-4
14.	Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 207/2017, M.A. No. 283/2017 & M.A. No. 284/2017)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Adv. for Intervenor Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Rahul Kumar, Adv. for Intervenor
15.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv. Mr. Saurabh Bahwani, Adv. for Noticee No. 23

16.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
17.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
18.	Original Application No. 226/2016 (M.A. No. 423/2016, M.A. No. 682/2016 & M.A. No. 149/2017) (PH)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan

Date : 10th March, 2017

Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
19.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv.

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